

ITEM NO.5

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PAVANESH D.

Criminal Appeal No(s). 1343/2021

SUKHVINDER SINGH & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 22-03-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Niraj Sharma, AOR

For Respondent(s)

Mr. Adarsh Upadhyay, AOR

Mr. Aman Pathak, Adv.

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Respondent no.1 has already filed counter affidavit.

Records have been received.

Certificate of service from the concerned Hon'ble High Court in respect of respondent no.2 is awaited.

List again on 09.05.2023.

PAVANESH D.
Registrar

pm